

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

ORIGINAL APPLICATION NO. 180/00488/2018

Thursday, this the 7th day of June, 2018

CORAM

**HON'BLE MR. U. SARATHCHANDRAN, JUDICIAL MEMBER
HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

A.R. Premkumar, S/o K. Appukuttan, aged 55,
Shiva Sindooram, Chittor, Pappanamcode P.O.
Thiruvananthapuram – 18
(Non working as Deputy Commissioner of Police (Admn & Crimes),
Cochin City.) ... **Applicant**

**[By Sr. Advocate Mr.S. Sreekumar with Advocate Mr. Saju Wahab &
Advocate Mr. Sachin Jose Ambat]**

V.

1. Union of India, represented by its Secretary,
Department of Personnel and Training.
Ministry of Personnel, Public Grievances and Pension, New Delhi.
2. The Union Public Service Commission rep. by its Secretary,
Shajahan Road, New Delhi.
3. The Selection Committee for Selection to Indian Police Service Constituted under
Reulationa -3 of The Indi9an Police Service (Appointment by Promotion) Regulations
1955 represented by its Chairman, Union Public Service Commission, New Delhi.
4. The State of Kerala represented by Chief Secretary,
Government Secretariat, Trivandrum.
5. The State Police Chief, Police Head Quarters, Trivandrum. **Respondents**

**(By Advocate Mr.N.Anilkumar,Sr.PCGC(R) for R 1, Mr. Thomas Mathew Nellimoottil,
Sr.PCGC for R.2 and R.3 and Mr. M. Rajeev State Govt Pleader for R.4 and R5)**

This application having been finally heard on 7.6.2018, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

Per: E.K. Bharat Bhushan, Administrative Member:

The applicant requests for inclusion of his name in the list of candidates selected for the Indian Police Service promotion quota for 2016, 2017 and 2018 vacancies.

2. We have heard Mr. Saju Wahab, learned counsel for the applicant and Mr.

Thomas Mathew Nellimootil, Sr.PCGC for R.2 and R.3 and Mr. M.Rajeev, State Govt. Pleader as well as Mr. N.Anilkumar, Sr.PCGC(R) for R.1.

3. Mr.M. Rajeev learned State Govt Pleader submits that the list of eligible candidates to be included in the zone of consideration for the 2016 vacancies is still in the process of finalisation. He said a few days ago the list has been forwarded to R.2, after rectifying some anomalies as pointed out by the said respondent and information on convening the Selection Committee is awaited. Steps for filling up vacancies for 2017 and 2018 vacancies are yet to be initiated.

4. Mr. Thomas Mathew Nellimoottil, Sr.PCGC appearing for R.2 and R.3 respondents submits that the proposal by State Govt complete in all respects in respect of the Selection for 2016 vacancies has been received and the Selection Committee is scheduled to meet steps shortly.

5. We are of the view that the O.A. can be disposed of with a direction to R.2 and R.3 to hold SCM for 2016 vacancies as early as possible and in any case within thirty days from the date of receipt of a copy of this order. We also direct that the fact of his retirement should not stand in the way of the applicant's claim to be included in the zone of consideration for the respective years, if he is found otherwise suitable.

6. O.A. is accordingly disposed of *in limine*.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

sj

List of Annexures

- Annexure A-1 - True copy of Notification No. 28407/A2/09/Home dated 01.02.2010
- Annexure A-2 - True copy of G.O. (Rt) No.2857/2013/Home dated 21.10.2013.
- Annexure A.3 - True copy of G.O. (P) No. 189/2015/Home dated 04.08.2015.
- Annexure A-4 - True copy of Relevant page of Annexure A3 showing the inclusion of application in the cadres of Senior Deputy Superintendent of Police.
- Annexure A-5 - True copy of Letter dated 05.04.2017 issued by the 5th respondent to the Additional Chief Secretary to Government Home (A) Department, Government of Kerala.
- Annexure A-6 - True copy of letter dated 23.03.2018 issued by the 5th respondent.
- Annexure A-7 - True copy of Order in O.A.No. 249 of 2011 dated 29.03.2011.

.....